

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/07/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/310/ (IB)/2017
NAME OF THE PETITIONER(S) : SRI GLOBAL FACTORS LTD
NAME OF THE RESPONDENT(S) : LANDMARK EXPORTS & IMPORTS PVT LTD
UNDER SECTION : 433 (e)(f)

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE
REPRESENTATION BY WHOM

N. SIVARAJAN Counsel for Petitioner. No. [Signature]

ORDER

Counsel for petitioner present and submitted that notice sent to the respondent returned unserved with an endorsement 'left' and he has also not filed the affidavit and bank statement u/s 9(3)(b) &(c) and other required statutory formalities to be complied as per IB Code, 2016. In view of the notification dated 29.06.2017 issued by the Ministry of Corporate Affairs, the matter stands abated.

[Signature]
(K. Anantha Padmanabha Swamy)
Member (Judicial)